

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 584 of 2020

IN THE MATTER OF:

Andhra Pradesh State Financial Corporation

...Appellant

Versus

Kalptaru Steel Rolling Mills Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Gautam Singh, Advocate.

**For Respondents: Mr. Anoop Prakash Awasthi, Advocate for R-1.
Mr. P B A Srinivasan and Mr. Avinash Mohapatra,
Advocates for R-2.**

ORDER
(Through Virtual Mode)

24.08.2020: Shri Anoop Prakash Awasthi, Advocate appears on behalf of Respondent No. 1. Mr. P. B. A. Srinivasan, Advocate alongwith Mr. Avinash Mohapatra, Advocate appears on behalf of Respondent No. 2. Reply affidavit filed by Respondent No. 1 is taken on record. Learned counsel for Respondent No. 2 undertakes to file his reply affidavit within three days. Rejoinder thereto, if any, may be filed within 10 days thereof.

List the appeal 'for admission (after notice)' on **11th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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